GOVERNMENT OF INDIA MINISTRY OF POWER RAJYA SABHA UNSTARRED QUESTION NO.2234

ANSWERED ON 22.03.2022

RURAL HOUSEHOLDS COVERED UNDER DDUGJY

2234 SHRI IRANNA KADADI:

Will the Minister of **POWER** be pleased to state:

- (a) the number of rural households covered under the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), the details thereof, State-wise;
- (b) the manner in which the Ministry aims to phase out or phase down the use of coal-based energy in the next three years; and
- (c) the plans which the Government has to reduce the burden on the retail consumers due to the shift from coal-based energy to renewable form of energy?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a): Government of India had launched Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December, 2014 for rural electrification works across the country. As reported by the States, all the inhabited un-electrified villages as per census 2011 stand electrified on 28th April, 2018 across the country under DDUGJY. A total of 18,374 villages were electrified under the scheme.

Government of India had launched the Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya in October, 2017 with the objective to achieve universal household electrification for providing electricity connections to all willing un-electrified households in rural areas and all willing poor households in urban areas in the country by March, 2019. All households were reported electrified by the States, except 18,734 households in Left Wing Extremists (LWE) affected areas of Chhattisgarh as on 31.03.2019. Subsequently, seven States namely Assam, Chhattisgarh, Jharkhand, Karnataka, Manipur, Rajasthan and Uttar Pradesh had reported that around 19.09 lakh un-electrified households, identified before 31.03.2019, which were unwilling earlier but have now expressed willingness to get electricity connection needed to be electrified. This was also sanctioned. All these seven States have reported 100% households' electrification as on 31.03.2021. A total of 2.817 crore households were electrified since the launch of Saubhagya, up to 31.03.2021. Thereafter some States reported 11.84 lakh households remained to be electrified. These were also sanctioned, against which, 4.34 lakh households have been electrified. Accordingly, till date, a total 2.86 crore households have been electrified. Statewise details are at **Annexure**.

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- **(b):** As per projections of Central Electricity Authority, the share of coal based thermal power generation capacity in the year 2030 would be around 32% in the energy mix as against the present share of 52%.
- (c): The retail consumer tariffs are determined by the respective State Regulators keeping in view several prudent costs including the cost of Power. With the increased large scale integration of renewable power in the electricity sector, the costs of renewable power have reduced considerably and the lowest discovered tariff for solar power has been Rs 1.99 per unit which is less than energy charge of many coal based power plants.

Government has also issued a scheme of bundling renewable power with thermal and hydro projects. This will also reduce the overall cost of power for the consumers.

Government is also extending grant assistance for construction of Green Energy Corridors, and for Solarisation of agriculture feeders/pump sets under KUSUM Scheme.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2234 ANSWERED IN THE RAJYA SABHA ON 22.03.2022

State-wise electrification of households since launch of Saubhagya Scheme / Additional Sanction and Achievement under DDUGJY

	ORIGINAL SANO	ADDITIONAL SANCTIONS ALLOWED UNDER SAUBHAGYA		FURTHER ADDITIONAL HOUSEHOLDS SANCTIONED UNDER DDUGJY							
Sl. No.	Name of the States	No. of Households electrified from 11.10.2017 to 31.03.2019 as per Portal	Saturation certificate date	No. of Households reported electrified from 01.04.2019 to 31.03.2021	Total HHs electrified as on 31.03.2021	Discom	Date of sanction	Fund Sanctioned (Rs. in Cr.)	Households Sanctioned	Cumulative Achievement as on 07.03.2022	Grand Total
1	Andhra Pradesh*	181,930		0	181,930			1		1	181,93
2	Arunachal Pradesh	47,089	12-Mar-19	0	47,089	APDA	02.08.2021	39.3	7859	0	47,08
3	Assam	1,745,149	24-Jan-19	200,000	1,945,149	APDCL	13.07.2021	1718.19	480249	381507	2,326,65
4	Bihar	3,259,041	25-Oct-18	0	3,259,041						3,259,04
5	Chhattisgarh	749,397	17-Aug-21	40,394	789,791	CSPDCL	02.08.2021	82.85	21981	2577	792,36
6	Gujarat*	41,317		0	41,317						41,31
7	Haryana	54,681	7-Dec-18	0	54,681						54,68
8	Himachal Pradesh	12,891	30-Nov-18	0	12,891		T				12,89
9	Jammu & Kashmir	377,045	27-Oct-18	0	377,045						377,04
10	Jharkhand	1,530,708	26-Dec-18	200,000	1,730,708						1,730,70
11	Karnataka	356,974	31-Jan-19	26,824	383,798						383,79
12	Ladakh	10,456	27-Oct-18	0	10,456						10,45
13	Madhya Pradesh	1,984,264	22-Oct-18	0	1,984,264	MPPoKVVCL	02.08.2021	264.4	99722	0	1,984,26
14	Maharashtra	1,517,922	27-Dec-18	0	1,517,922		Τ				1,517,92
15	Manipur	102,748	20-Dec-18	5,367	108,115	MSPDCL	02.08.2021	100.98	21135	0	108,11
16	Meghalaya	199,839	24-Jan-19	0	199,839	Power Deptt.	02.08.2021	35.05	7009	488	200,32
17	Mizoram	27,970	24-Nov-18	0	27,970						27,97
18	Nagaland	132,507	18-Dec-18	0	132,507	Power Deptt.	13.07.2021	2.1	420	401	132,90
19	Odisha	2,452,444	31-Dec-18	0	2,452,444						2,452,44
20	Puducherry*	912		0	912						91
21	Punjab	3,477	13-Dec-18	0	3,477						3,47
22	Rajasthan (Jaipur)	1,862,736	16-Oct-18	212,786	2,075,522	AVVNL,JVVNL, JDVVNL	13.07.2021	1022.4	210843	48714	2,124,23
23	Sikkim	14,900	26-Nov-18	0	14,900						14,90
24	Tamil Nadu*	2,170		0	2,170						2,17
25	Telangana	515,084	14-Nov-18	0	515,084						515,08
26	Tripura	139,090	27-Nov-18	0	139,090						139,09
27	Uttar Pradesh	7,980,568	31-Dec-18	1,200,003	9,180,571	DVVNL, MVVNL,PuVVNL	13.07.2021	836.31	334652	0	9,180,57
28	Uttarakhand	248,751	30-Nov-18	0	248,751						248,75
29	West Bengal	732,290	26-Nov-18	0	732,290		T				732,29
	Total	26,284,350		1,885,374	28,169,724	-	-	4,102	1,183,870	433,687	28,603,41

^{*}Electrified prior to Saubhagya and not funded under Saubhagya
